

As on 5th July, 2019, using funds from various sources, Amaravati Smart City has grounded projects worth ₹ 2046.50 crore.

National Police University

*195. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is no university or college to provide education on policing subjects;

(b) whether it is also a fact that Government is setting up National Police University to deal with specialised subjects on policing;

(c) if so, the details thereof; and

(d) the details of programmes to be offered by National Police University?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) State Governments of Gujarat, Rajasthan and Jharkhand have set up dedicated universities, for conducting courses covering the key areas in police services and internal security, as mentioned below:—

(i) Raksha Shakti University, Ahmedabad, Gujarat

(ii) Jharkhand Raksha Shakti University, Ranchi, Jharkhand

(iii) Sardar Patel University of Police Security and Criminal Justice, Jodhpur, Rajasthan

The Government has initiated a proposal to establish the first National Police University, dedicated to imparting education in policing and internal security by conducting undergraduate, graduate and post graduate academic programmes in specialized subjects like Policing Science, Cyber Forensics, Risk Management, Forensics Science, Correctional Administrative, Criminology, etc.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Sale of real estate of Air India

1894. SHRI KUMAR KETKAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what is the financial loss of Air India;

(b) what steps the Ministry has taken to reduce the burden;

(c) whether Government is planning to sell the real estate of Air India;

(d) whether Ministry will furnish the list of fixed assets (real estate and collection of art work);

(e) which assets of Air India are being sold as on date;

(f) which assets are already been sold and at what price;

(g) whether Air India building at Nariman Point in Mumbai is being sold, if so, who bought the building and at what price; and

(h) what is the brand value of Air India?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) The losses incurred by Air India during the financial year 2018-19 as per provisional figures was ₹ 7635.00 crore.

(b) In order to help Air India in mitigating its continuing losses and to take it back on the path of profitability, the Government had approved and implemented a Turn Around Plan (TAP) and Financial Restructuring Plan (FRP) of Air India in 2012 in terms of which, all Government Guaranteed loans and interests thereon are paid by the Government by way of equity infusion into Air India. Also, the high cost working capital loans have been converted into long term debt carrying lesser rates of interest so as to reduce the financial burden on Air India. The TAP/FRP includes budgetary support amounting to ₹ 30231 crore spread over 10 years *i.e.* upto FY 2020-21 and also equity support for the payment of principal/interest of the Non-Convertible Debentures (NCD).

Further, the Government has approved a Revival Plan for Air India in year 2018. Air India's Revival Plan is focused on building a competitive and profitable airline group. The Revival Plan comprises several major elements including:—

(i) A comprehensive financial package, as approved by Government of India. This includes transferring debt and non-core assets to a Special Purpose Vehicle.

(ii) Higher levels of operational efficiency by strengthening management and implementing best practice business processes.

(iii) Robust organizational and governance reforms to be implemented by an eminent Board.

(iv) Differentiated business strategies for each of Air India's core businesses.

(v) World-class HR practices to ensure a talented and motivated workforce; and

(vi) Sale of non-core real estate assets and strategic disinvestment of subsidiaries. The Revival Plan of Air India focuses on the operational efficiencies so that substantial increase in revenue or cost saving can be achieved.

(c) The Cabinet Committee of Economic Affairs (CCEA) had approved Turn Around Plan (TAP) and Financial Restructure Plan (FRP) of Air India on 12th April, 2012 which, *inter alia*, includes the monetization of Real Estate Assets in Air India to the tune of ₹ 5000 crore over a 10 years period with the annual target of ₹ 500 crore from the financial year 2013 onward. This includes both utilized and unutilized land and buildings.

Further, in a meeting of Air India Specific Alternative Mechanism (AISAM) held on 18th June 2018, AISAM had, *inter alia*, approved that the non-core land and building assets, that have already been identified should be monetized.

(d) The list of fixed assets (real estate) is as per Statement-I (*See below*). The collection of art work includes approximately 4840 paintings and 2390 other objects.

(e) Forty units of Real Estate Assets of Air India at various stations are being sold. Out of 40 units, 39 units are being sold through e-auction and for 01 unit at Air India Unity Complex, Chennai Airport, Airport Authority of India has expressed interest to purchase the property.

(f) The details of Real Estate Assets already sold along with the price are attached as Statement-II (*See below*).

(g) Air India building at Nariman Point in Mumbai is currently under consideration for sale.

(h) The brand value of Air India has not been assessed.

Statement-I

Properties details of lands and buildings-region-wise

Headquarters/Regions	No. of Property Parcels (Air India)
Headquarters	04
Northern Region	20
Southern Region	20
Eastern Region	18
Western Region	44
Overseas	05
TOTAL	111

Statement-II*Details of Real Estate Assets already sold alongwith price*

Sl. No.	Details of Property/Unit	Sale Value (₹ in crore)	Remarks
1.	12 properties having 33 Units	410.32	Sale completed upto September, 2018 and Money received.
2.	One Property at Jupiter Apartment 03 flats, Mumbai	24.33	Money received from CAG on 8/3/2019
3.	17 properties having 50 units	176.51	Bids received during October, November, December, 2018 and February, 2019. Approved by Board. Acceptance letters for 47 units issued. ₹ 100.00 crore received up to date against part sale value.

Renovation of Airports

†1895. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of new airports built in the country during the last three years and their current status;

(b) the number of old airports renovated during the last three years and the funds spent on their renovation;

(c) the number of airports from which operation of flights have started during last three years; and

(d) whether the Ministry is contemplating on making flights operational from Bilaspur Airport in Chhattisgarh?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) During the last three years, three new Greenfield airports have been built in the country viz. Shirdi Airport in Maharashtra, Pakyong Airport in Sikkim and Kannur Airport in Kerala. All the three airports are operational.

(b) During the last three years, 52 old airports have been renovated and the funds spent on the renovation are ₹ 1171.017 crore.

† Original notice of the question was received in Hindi.